

1	2	3
		installed. Dredging is proposed departmentally. Waterway is already operational for ferry services.
7.	River Rupnarayan (NW-86)	Proposal for development of the waterway at an estimated cost of ₹ 24.00 crore for years 2017-18 to 2018-19 has been approved. Work has been awarded for setting up of floating terminal. Tendering for dredging is at an advanced stage. Waterway is operational.
8.	Sunderbans Waterways (NW-97)	Proposal for the development of waterway at an estimated cost of ₹ 18.10 crore for years 2017-18 to 2018-19 has been approved. Work order has been issued for dredging. Waterway is part of Indo-Bangladesh Protocol route and already operational for vessels.
9.	River Kosi (NW-58)	Project proposal sanctioned for ₹ 15.68 crore for years 2018-19 to 2019-20 to develop the waterway with minimum required infrastructure (bandalling, channel marking, floating terminals and conducting monthly survey etc.). Waterway is operational.
10.	River Ghagra (NW-40)	An amount of ₹ 11.60 crore for years 2018-19 to 2019-20 has been approved for fairway development by bandalling and day channel marking, creation of floating terminals and monthly surveys.

Construction of rural roads

103. SHRI G.V. L. NARASIMHA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) length of rural roads constructed on an average in kilometers in the country under PMGSY during 2013-14, in 2017-18 and 2018-19 so far;

(b) the total length of rural roads constructed in the country during the last three years, starting from 2015-16 under PMGSY, year-wise;

(c) the above information for the last three years, starting from 2015-16, State-wise and year-wise;

(d) the percentage of villages and habitations connected by rural roads in March 2014, State-wise; and

(e) the percentage of villages and habitations connected by rural roads as of now, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The length of rural roads constructed on an average in kilometers under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the years 2013-14, 2017-18 and 2018-19 as on 31st January, 2019 is as below:—

Year	Length constructed (in km.)	Average rate per day in km.
2013-14	27,357.476	74.95
2017-18	48,719.159	133.48
2018-19	24,546.589	80.22

(As on 31st January)

(b) The total length of rural roads constructed in the country during the last three years under PMGSY, year-wise is given below:—

Year	Length constructed (in km.)
2015-16	35,149.756
2016-17	47,446.838
2017-18	48,719.159

(c) The total length of rural roads constructed under PMGSY during the last three years State-wise and year-wise is given in the Statement-I (*See* below).

(d) Out of total 1,78,184 eligible unconnected habitations in the Core Network, 98,164 habitations were connected by all-weather roads constructed under PMGSY as on 31st March, 2014. The State-wise details are given in the Statement-II (*See* below).

(e) Till 31st January, 2019, 1,45,352 habitations have been provided connectivity under PMGSY Scheme. Further, 16,065 habitations have been provided connectivity under State Scheme, making total connectivity to 1,61,417. The State-wise details are given in the Statement-III.

Statement-I*Details of Total road length constructed under PMGSY in last three years*

Sl. No.	State	Total Length constructed (km.) year-wise		
		2015-16	2016-17	2017-18
1	2	3	4	5
1.	Andhra Pradesh	972.733	733.55	154.057
2.	Arunachal Pradesh	306.14	1,360.51	1,132.02
3.	Assam	989.48	929.515	1,618.63
4.	Bihar	3,445.51	6,601.62	5,226.69
5.	Chhattisgarh	2,041.40	1,019.57	1,901.49
6.	Goa	0	0	0
7.	Gujarat	693.867	211.875	50.306
8.	Haryana	549.177	62.845	38.28
9.	Himachal Pradesh	658.64	1,429.27	1,772.53
10.	Jammu and Kashmir	789.858	1,785.16	1,804.54
11.	Jharkhand	1,281.22	3,119.52	4,519.95
12.	Karnataka	999.508	897.09	58.98
13.	Kerala	393.904	314.327	356.01
14.	Madhya Pradesh	4,980.97	5,081.97	5,222.45
15.	Maharashtra	890.707	2,000.70	569.758
16.	Manipur	364.553	1,485.85	731.199
17.	Meghalaya	150.96	368.865	150.329
18.	Mizoram	117.32	298.08	237.132
19.	Nagaland	93.5	395	85
20.	Odisha	3,894.04	5,796.93	7,175.77
21.	Punjab	728.207	586.53	851.75
22.	Rajasthan	2,175.37	3,113.10	3,257.03
23.	Sikkim	390.769	247.422	419.155
24.	Tamil Nadu	588.974	883.189	1,611.36
25.	Tripura	357.326	405.622	313.138
26.	Uttar Pradesh	3,406.93	3,095.25	4,106.46

1	2	3	4	5
27.	Uttarakhand	1,025.29	1,989.32	1,839.11
28.	West Bengal	2,466.15	2,825.53	3,213.11
29.	Telangana	397.251	408.644	302.929
TOTAL		35149.756	47446.838	48719.159

Statement-II*State-wise information on % of habitation connected as on 31.3.2014*

Sl. No.	State	Eligible	Connected under PMGSY	% of habitation connected
1	2	3	4	5
1.	Andhra Pradesh	1,638	811	49.51
2.	Arunachal Pradesh	667	398	59.67
3.	Assam	14,948	7,391	49.44
4.	Bihar	34,586	13,201	38.17
5.	Chhattisgarh	10,633	6,981	65.65
6.	Goa	22	01	4.55
7.	Gujarat	3,763	2,923	77.68
8.	Haryana	1	1	100.00
9.	Himachal Pradesh	3,660	1,842	50.33
10.	Jammu and Kashmir	2,497	912	36.52
11.	Jharkhand	11,470	4,721	41.16
12.	Karnataka	414	269	64.98
13.	Kerala	444	339	76.35
14.	Madhya Pradesh	19,448	10,772	55.39
15.	Maharashtra	1,950	1,127	57.79
16.	Manipur	681	339	49.78
17.	Meghalaya	772	201	26.04
18.	Mizoram	256	151	58.98
19.	Nagaland	116	93	80.17
20.	Odisha	16,546	8,284	50.07
21.	Punjab	535	389	72.71

1	2	3	4	5
22.	Rajasthan	16,800	12,600	75.00
23.	Sikkim	359	197	54.87
24.	Tamil Nadu	2,013	1,945	96.62
25.	Tripura	1,917	1,700	88.68
26.	Telangana	767	530	69.10
27.	Uttar Pradesh	14,804	10,805	72.99
28.	Uttarakhand	2,655	670	25.24
29.	West Bengal	13,822	8,571	62.01
TOTAL		1,78,184	98,164	55.09*

* calculation on total connected against total eligible.

Statement-III

State-wise information on % of habitation connected as on 31.1.2019

Sl. No.	State	Eligible	Connected under PMGSY	State Connected Habitations	Total connectivity	% connectivity
1	2	3	4	5	6	7
1.	Andhra Pradesh	1,638	1,175	356	1,531	93.47
2.	Arunachal Pradesh	667	436	0	436	65.37
3.	Assam	14,948	10,142	1,428	11,570	77.40
4.	Bihar	34,586	27,147	3,103	30,250	87.46
5.	Chhattisgarh	10,633	9,173	550	9,723	91.44
6.	Goa	22	01	00	1	4.55
7.	Gujarat	3,763	3,040	319	3,359	89.26
8.	Haryana	1	1	0	1	100.00
9.	Himachal Pradesh	3,660	2,189	654	2,843	77.68
10.	Jammu and Kashmir	2,497	1,714	198	1,912	76.57
11.	Jharkhand	11,470	9,231	1,541	10,772	93.91
12.	Karnataka	414	296	135	431	104.11
13.	Kerala	444	386	17	403	90.77
14.	Madhya Pradesh	19,448	17,090	1,601	18,691	96.11

1	2	3	4	5	6	7
15.	Maharashtra	1,950	1,297	480	1,777	91.13
16.	Manipur	681	522	15	537	78.85
17.	Meghalaya	772	319	123	442	57.25
18.	Mizoram	256	155	11	166	64.84
19.	Nagaland	116	93	7	100	86.21
20.	Odisha	16,546	14,322	1052	15,374	92.92
21.	Punjab	535	389	146	535	100.00
22.	Rajasthan	16,800	15,957	273	16,230	96.61
23.	Sikkim	359	278	9	287	79.94
24.	Tamil Nadu	2,013	1,985	8	1,993	99.01
25.	Tripura	1,917	1,884	31	1,915	99.90
26.	Telangana	767	584	163	747	97.39
27.	Uttar Pradesh	14,804	11,748	2,436	14,184	95.81
28.	Uttarakhand	2,655	1,210	778	1,988	74.88
29.	West Bengal	13,822	12,588	631	13,219	95.64
TOTAL		1,78,184	1,45,352	16,065	1,61,417	90.59*

*calculation on total connected against total eligible.

Concerns over implementation of MGNREGA

104. SHRI G. C. CHANDRASHEKHAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) scheme is facing a severe fund crunch and the scheme faces difficulties in meeting the demand for work and paying wages on time;

(b) if so, details thereof;

(c) whether 250 lawmakers and activists have written to the Prime Minister raising concerns over implementation of the MGNREGA scheme;

(d) if so, the details thereof and action taken thereon;

(e) whether there is an urgent need for strengthening MGNREGA, amid a situation of distress across rural India with massive unemployment; and

(f) if so, steps being taken by Government to improve lives of rural workers?